

P.L. Vehicals Pvt Ltd**List of Stakeholders under Regulation 31 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.**

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Date of Commencement of Liquidation: 25-08-2023; List of Stakeholders is Pursuant to claims received and updated as on 18-12-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of continue not claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verificat	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of Voting in SCC					
1	State Bank of India	18.09.2023	4,50,23,101.13	Secured Financial Creditor	4,12,91,982.99	4,12,91,982.99	4,12,91,982.99	NO	100%	-	-	37,31,118.14	-	Note 1
	Total		4,50,23,101.13		4,12,91,982.99	4,12,91,982.99	4,12,91,982.99		100.00%			37,31,118.14		

Note 1:

The amount not accepted pertains to differences in the interest amount claimed by the financial creditor and CIRP costs mistakenly considered as a part of claims.